

ITEM NO.8

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).32540/2010

U.P.AVAS EVAM VIKAS PARISHAD & ANR

Petitioner(s)

VERSUS

HARI PRAKASH AGARWAL & ORS.

Respondent(s)

(With prayer for interim relief and office report)

WITH SLP(C) NO. 10787 of 2011

(With prayer for interim relief and office report)

SLP(C) NO. 32612 of 2010

(With prayer for interim relief and office report)

SLP(C) NO. 34176 of 2010

(With prayer for interim relief and office report)

SLP(C) NO. 9456 of 2011

(With prayer for interim relief and office report)

Date: 08/11/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vishwajit Singh,Adv.

For Respondent(s)

Mr. Yash Pal Dhingra,Adv.

Mr. C.D. Singh, Adv.

Mr.Prakash Kumar Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

SLP(C) NO.9456 AND 10787 OF 2011

Deleted.

REMAINING MATTERS

Outcome of dasti service to be filed before 13.12.2012, else list
before the Hon'ble Judge in Chambers for non-prosecution.

|
|

|
|

|(S.G.SHAH)
|REGISTRAR

|
|

hj